

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2020-21 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 22.04.2020 at Udyog Bhavan, New Delhi

Meeting No. 01 (2020-21) of Inter-Ministerial Working Group (IMWG) was held through Video Conferencing under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 22.04.2020 at 3.00PM in Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 116 applications (including 78 deferred cases) were considered by the IMWG, out of which total 13 cases were Approved (including 03 *post-facto* approvals), and 05 cases were Dropped and remaining 98 cases Deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

Sl. No.	Firm's name.	DGFT(Hq) File No	Decision of IMWG
1	M/s PREMIER EXPLOSIVES LIMITED, SECUNDERABAD, TELANGANA	01/21/089/50355/AM20/	Deferred.
2	M/s HEWLETT PACKARD ENTERPRISE INDIA PVT. LTD., VILLAGE HSR LAYOUT BEGUR HOB BAN	01/21/089/50357/AM20/	Deferred.
3	M/s LARSEN & TOUBRO LIMITED, MUMBAI, MAHARASHTRA	01/21/089/50387/AM20/	Dropped in light of observations of one agency
4	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, BANGALORE	01/21/089/50388/AM20/	Deferred
5	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI	01/21/089/50393/AM20/	Deferred
6	M/s PFIZER LIMITED, BANDRA EAST MUMBAI	01/21/089/50413/AM20/	Deferred.
7	M/s OCEANIC PHARMACHEM PRIVATE LIMITED, ANDHERI EAST, MAHARASHTRA	01/21/089/50420/AM20/	Dropped on the request of the firm upon cancellation of order.
8	M/s GE OIL & GAS INDIA PRIVATE LIMITED, T.N.	01/21/089/50421/AM20/	Approved.
9	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED, BANGALORE,	01/21/089/50429/AM20/	Deferred
10	M/s CALIBRE CHEMICALS PRIVATE LIMITED, MUMBAI	01/21/089/50432/AM20/	Approved
11	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED BANGALORE	01/21/089/50435/AM20/	Dropped on the request of the firm.
12	M/s INDO AMINES LIMITED, DOMBIVLI, MAHARASHTRA	01/21/089/50436/AM20/	Approved
13	M/s PFIZER LIMITED, BANDRA EAST MUMBAI, MAHARASHTRA	01/21/089/50441/AM20/	Deferred
14	M/s QUALCOMM INDIA PVT LTD, WHITEFIELD, KARNATAKA	01/21/089/50443/AM20/	Deferred.
15	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED, COIMBATORE, TAMIL NADU	01/21/089/50449/AM20/	Deferred
16	M/s AVAYA INDIA PRIVATE LIMITED, MAGARPATTA CITY HADAPSAR PUNE	01/21/089/50445/AM20/	Deferred
17	M/s AVAYA INDIA PRIVATE LIMITED, PUNE	01/21/089/50446/AM20/	Deferred

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Sl. No.	Firm's name.	DGFT(Hq) File No	Decision of IMWG
18	M/s PREMIER EXPLOSIVES LIMITED, SECUNDERABAD,	01/21/089/50447/AM20/	Deferred.
19	M/s PREMIER EXPLOSIVES LIMITED, SECUNDERABAD,	01/21/089/50448/AM20/	Deferred
20	M/s QUALCOMM INDIA PVT LTD, WHITEFIELD, KARNATAKA	01/21/089/50444/AM20/	Deferred.
21	M/s FLOWSERVE INDIA CONTROLS PVT LTD, BANGALORE	01/21/089/50451/AM20/	Deferred.
22	M/s ORION CHEM PRIVATE LIMITED, NAVI MUMBAI	01/21/089/50453/AM20/	Deferred
23	M/s CORROX REMEDIES PVT LTD, NASHIK	01/21/089/50452/AM20/	Deferred.
24	M/s MEDILUX LABORATORIES PVT.LTD., INDORE, M.P.	01/21/089/50454/AM20/	Deferred.
25	M/s ANTICORROSIVE EQUIPMENT PVT. LTD., DADAR, MUMBAI	01/21/089/50455/AM20/	Approved
26	M/s QUALCOMM INDIA PVT LTD, WHITEFIELD, KARNATAKA	01/21/089/50456/AM20/	Deferred.
27	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI	01/21/089/50464/AM20/	Deferred
28	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI	01/21/089/50461/AM20/	Deferred
29	M/s FLOWSERVE MICROFINISH PUMPS PRIVATE LIMITED, HUBLI, KARNATAKA	01/21/089/50463/AM20/	Deferred.
30	M/s FLOWSERVE MICROFINISH PUMPS PRIVATE LIMITED, HUBLI, KARNATAKA	01/21/089/50462/AM20/	Deferred.
31	M/s UPL LTD., BANDRA EAST, MAHARASHTRA	01/21/089/50466/AM20/	Deferred.
32	M/s KSJ TECHNO SERVICES PRIVATE LIMITED NEW DELHI	01/21/089/50467/AM20/	Approved
33	M/s CALIBRE CHEMICALS PRIVATE LIMITED, MUMBAI,	01/21/089/50470/AM20/	Deferred.
34	M/s GE OIL & GAS INDIA PRIVATE LIMITED, TAMIL NADU	01/21/089/50469/AM20/	Deferred.
35	M/s TULSI DYE CHEM PRIVATE LIMITED, C G ROAD AHMEDABAD	01/21/089/50473/AM20/	Deferred.
36	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50472/AM20/	Deferred.
37	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50471/AM20/	Deferred.
38	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50477/AM20/	Approved
39	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50474/AM20/	Deferred
40	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50475/AM20/	Approved
41	M/s TRANTER INDIA PRIVATE LIMITED SHIRUR PUNE	01/21/089/50479/AM20/	Deferred
42	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50481/AM20/	Deferred
43	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50480/AM20/	Deferred.
44	M/s SARNA CHEMICALS PRIVATE LIMITED, VAPI	01/21/089/50483/AM20/	Deferred.
45	M/s VISWAAT CHEMICALS LIMITED, MUMBAI	01/21/089/50484/AM20/	Approved
46	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50486/AM20/	Approved
47	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50489/AM20/	Approved
48	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50488/AM20/	Approved
49	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50487/AM20/	Deferred.
50	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED, BANGALORE	01/21/089/50485/AM20/	Deferred.
51	M/s CALIBRE CHEMICALS PRIVATE LIMITED, MUMBAI	01/21/089/50491/AM20/	Deferred.
52	M/s IHMA INDIA LLP, DELHI	01/21/089/50490/AM20/	Deferred .

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Sl. No.	Firm's name.	DGFT(Hq) File No	Decision of IMWG
53	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50494/AM20/	Deferred.
54	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50493/AM20	Deferred.
55	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50492/AM20/	Deferred.
56	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50496/AM20/	Deferred.
57	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50495/AM20/	Deferred.
58	M/s ALKYL AMINES CHEMICALS LTD, NAVI MUMBAI	01/21/089/50498/AM20/	Deferred
59	M/s ALKYL AMINES CHEMICALS LTD, NAVI MUMBAI	01/21/089/50497/AM20/	Deferred
60	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD., PUNE	01/21/089/50501/AM20/	Deferred.
61	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED, HUBLI, KARNATAKA	01/21/089/50500/AM20/	Deferred.
62	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED, BANGALORE	01/21/089/50499/AM20/	Deferred.
63	M/s VISWAAT CHEMICALS LIMITED, MUMBAI	01/21/089/50507/AM20/	Deferred
64	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50505/AM20/	Deferred
65	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50504/AM20/	Deferred.
66	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50506/AM20/	Deferred
67	M/s CNC TECHNICS PVT LTD, HYDERABAD	01/21/089/50509/AM20/	Deferred
68	M/s UPL LTD., BANDRA EAST, MAHARASHTRA	01/21/089/50508/AM20/	Deferred
69	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD., PUNE	01/21/089/50511/AM20/	Deferred
70	M/s L&T VALVES LIMITED, MUMBAI,	01/21/089/50510/AM20/	Deferred
71	M/s SARTORIUS STEDIM INDIA PVT. LTD., BENGALURU,	01/21/089/50513/AM20/	Deferred
72	M/s ALCATEL- LUCENT INDIA LIMITED, GURGOAN	01/21/089/50512/AM20/	Approved
73	M/s HEWLETT PACKARD INDIA SOFTWARE OPERATION PVT LTD., BANGALORE,	01/21/089/50514/AM20	Deferred
74	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50519/AM20/	Deferred
75	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50521/AM20/	Deferred
76	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50520/AM20/	Deferred
77	M/s NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI	01/21/089/50523/AM20/	Deferred
78	M/s GRAPHITE INDIA LIMITED, NASHIK, MAHARASHTRA	01/21/089/50524/AM20/	Deferred
79	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50525/AM20/	Deferred
80	M/s HLE GLASCOAT LIMITED, NAVSARI, GUJARAT	01/21/089/50526/AM20/	Deferred
81	M/s MEDILUX LABORATORIES-PVT.LTD. INDORE	01/21/089/50527/AM20/	Deferred
82	M/s FLOWSERVE INDIA CONTROLS PVT LTD, KANCHIPURAM DIST, TAMIL NADU	01/21/089/50528/AM20/	Deferred
83	M/s HLE GLASCOAT LIMITED, ANAND, GUJARAT	01/21/089/50529/AM20/	Deferred
84	M/s L&T VALVES LIMITED, MUMBAI	01/21/089/50534/AM20/	Deferred
85	M/s L&T VALVES LIMITED, MUMBAI	01/21/089/50533/AM20/	Deferred
86	M/s BALAJI AMINES LIMITED, SOLAPUR, MAHARASHTRA	01/21/089/50538/AM20/	Deferred
87	M/s BALAJI AMINES LIMITED, SOLAPUR	01/21/089/50537/AM20/	Deferred
88	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	01/21/089/50542/AM20/	Deferred

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Sl. No.	Firm's name.	DGFT(Hq) File No	Decision of IMWG
	PRIVATE LIMITED, PUNE MAHARASHTRA,		
89	M/s GE OIL & GAS INDIA PRIVATE LIMITED, TAMIL NADU	01/21/089/50543/AM20/	Deferred
90	M/s FLOWSERVE INDIA CONTROLS PVT LTD, BANGALORE, KARNATAKA	01/21/089/50546/AM20/	Deferred
91	M/s SOLAR INDUSTRIES INDIA LIMITED, NAGPUR	01/21/089/50544/AM20/	Deferred
92	M/s SOLAR INDUSTRIES INDIA LIMITED, NAGPUR	01/21/089/50545/AM20/	Deferred
93	M/s GE OIL & GAS INDIA PRIVATE LIMITED, TAMIL NADU	01/21/089/50549/AM20/	Deferred
94	M/s SARNA CHEMICALS PRIVATE LIMITED, VAPI	01/21/089/50547/AM20/	Deferred
95	M/s KSJ TECHNO SERVICES PRIVATE LIMITED, NEW DELHI	01/21/089/50551/AM20/	Approved
96	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI, TAMIL NADU	01/21/089/50001/AM21/	Dropped on the request of the firm to file fresh application with revised documents.
97	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED, BANGALORE,	01/21/089/50002/AM21/	Deferred
98	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50003/AM21/	Deferred
99	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50004/AM21/	Deferred
100	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50005/AM21/	Deferred
101	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50004/AM21/	Deferred
102	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50012/AM21/	Deferred
103	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50008/AM21/	Deferred
104	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50007/AM21/	Deferred
105	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50006/AM21/	Deferred
106	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50013/AM21/	Deferred
107	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50011/AM21/	Deferred
108	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50010/AM21/	Deferred
109	M/s INTEL TECHNOLOGY INDIA PVT LTD,BENGALURU	01/21/089/50014/AM21/	Deferred
110	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED,CHENNAI	01/21/089/50015/AM21/	Deferred
111	M/s CISCO SYSTEMS (INDIA) PRIVATE, LTD.,BANGALORE	01/21/089/50016/AM21/	Deferred
112	M/s. SARNA CHEMICALS PRIVATE LIMITED,VAPI	01/21/089/50018/AM21/	Dropped. The committee decided to drop this case and take expeditious decision on original application No. 483/AM20, Sl. No. 44
113	M/s.NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED,CHENNAI	01/21/089/50019/AM21/	Deferred
114	M/s ACE MULTI AXES SYSTEMS LTD, BANGALORE,KARNATAKA	01/21/089/50430/AM20/	Deferred
115	M/s NXP INDIA PRIVATE LIMITED, NOIDA,UTTAR PRADESH	01/21/089/50532/AM20/	Deferred
116	M/s NVIDIA GRAPHICS PRIVATE LIMITED, BANGALORE,KARNATAKA	01/21/089/50540/AM20/	Deferred

(Signature)
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Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting :

(i) **Deferred cases:** Cases which are shown as **Deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export autorisation for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

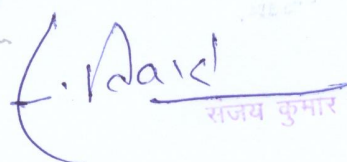
(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action :** Cases which are shown as **Returned without action** implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as **Denied** implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as **Dropped** implies that application has been considered by the IMWG and after due consideration, it has been decided that the case can not be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. The PDF copy of export authorization is also generally not provided. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed Post only.


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